

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 41/ 2019

IN THE MATTER OF :-

Sevamrutha Aradhya

... Applicant(s)

:: VERSUS ::

State of Karnataka

... Respondent(s)

Date of hearing: 11.12.2019

Bruhat Bengaluru Mahanagara Palike, Compliance report in respect of the directions issued by this Hon'ble Tribunal on 11-12-2019 in Application No.41/2019 related to Kudlu- Chikka Kere lake.

Bruhat Bengaluru Mahanagara Palike, Compliance report in respect of the directions issued by this Hon'ble Tribunal on 11-12-2019 in Application No.41/2019 related to Kudlu- Chikka Kere lake.

Sl.No.	Directions / Observations	Action taken so far
1	The issue for consideration is the remedial action against illegal constructions in the buffer zone of Kudlu Chikka Kere Lake in Bangalore South, Karnataka and maintenance of the lake by controlling polluting activities.	Noted
2	Vide order dated 16.01.2019, a report was sought jointly from the District Magistrate, Bangalore South and the Karnataka State Pollution Control Board (KSPCB).	Noted
3	The matter was considered further on 02.07.2019 in the light of the report dated 29.06.2019 acknowledging illegal constructions and discharge of sewage. Accordingly, the Tribunal directed taking of remedial action and furnishing a further action taken report.	Noted
4	Report filed on 09.12.2019 gives the status of the action taken which include issuance of notice to the inhabitants against dumping of garbage and discharge of waste water. 28 constructions have been identified in the buffer zone.	Noted

5	<p>Let further status report be filed about the removal of illegal constructions /encroachments and preventing garbage and sewage which may also include analysis of the water quality of the lake at different locations. The report may be filed before 28.02.2020 by email at judicial-ngt@gov.in.</p>	<p>As per the Hon'ble NGT directions dated 2-07-2019, the BBMP along with Tasildhar Anekal and Assistant director of Land Records surveyed the Buffer zone of 30m of Kudlu Chikka kere and identified the 28 structures located in the Buffer zone. Accordingly the Assistant Executive Engineer Begur Sub Division who is the delegated authority of Commissioner BBMP to issue notices under section 308 of KMC act had issued notices and the same was reported as compliance during the last date of hearing. In response to the notices the owners of 25 structures have submitted their reply stating that they have put up the constructions long back when the area was under the purview of Gram Panchayat Kudlu Village enclosing the relevant documents. The other three owners failed to submit their reply have been issued further notices under Karnataka Municipal Corporation Act 1976 the detailed statement with the name, address along with documents submitted by the owners has been enclosed as Annexure-1.</p> <p>As per the kind directions BBMP has requested CSIR-National Environmental Engineering Research Institute to inspect and to assess the lake water quality. The NEERI has submitted the report of the lake water quality the same has been enclosed as Annexure-2.for the kind perusal.</p> <p>The BBMP further issued notices dated 14-02-2020 under rule 4 (2) of SWM rule 2016 to the owners prohibiting dumping/ throwing of garbage in and around Kudlu Chikka kere the notices 17-01-2020 the copies of the notice issued are enclosed as Annexure-3 & 4.</p> <p>The photographs Depicting the present status of the lake along with the newly constructed sewage treatment plant is enclosed as Annexure-5</p>
---	---	--



BRUHAT BANGALORE MAHANAGARA PALIKE

No.BBMP/LC/RR/1375/2019-20

Office of the Head of the Legal Cell
Annex Building -3, 5th floor,
Palike Offices, N.R.Square, Bangalore
Dated: 20/02/2020

To,
Sri.Kashivishweshwar, Advocate
H-24, LGF, Kailash Colony,
New Delhi-110048.
Mob: 9810866780

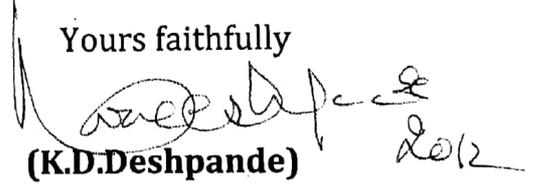
Sir,

Subject: OA No.41/2019 filed by Sevamrudha Aradhya Versus The
State of Karnataka.

With reference to the above subject, I am sending hearwith vakalthnama, in respect of above mentioned matter. And compliance report submitted by the BBMP concerned officials in compliance with the order dated 02-07-2019. This is for kind information and further needful.

Thanking you,

Yours faithfully



(K.D.Deshpande)

Head of the Legal Cell
Bruhath Bangalore Mahanagara Palike
Bangalore

**Details of Written Statement of Building Owners, Constructed Buildings with in the Buffer Zone of Chikkakere Lake,
Survey No-70, Kudlu Village, Surjapur Hobli, Anekal Taluk.
NGT Order No- 41/2019. Date: 02.07.2019**

S. N.	Name	Address	Detail	Details of Document submitted by Building Owners	Reply Submitted by Building Owners
1	S.Radhakrishan & B.N.Kokila	AXR Villa #5/59/1/159/3, Birla Circle, Haralurru Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	AXR Villa	1) BBMP Sanction Plan Copy Lp No-250/10-11. Date: 03.07.2010 2) Tax Paid Receipt 3) DC Conversion Copy No: SLN (AS) SR-1589. Date: 21.10.2018	1) As per the BBMP Sanction Plan I have constructed the building 2) As per Land Grabbing Case LGC(S)No: 2740/2017 The case has been admitted in land grabbing court. I have not encroached the Buffer Zone Area of Chikka kere Lake
2	Srinivasareddy & Other	Survey No-60, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	ABAN Assences Apartments	<i>NPL submitted by owner</i>	<i>no reply</i>
3	L.Munivenkatappa	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed submitted and given a letter they are residing at Kudlu village from 31.05.1975 2) Form No: 09-10. Taken from Grama Panchayathi	1) They are given a letter that they are living permanently in this house in Kudlu Village Since 1975
4	Gopalareddy	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Deed Biffurcation Letter Date: 24.05.1971 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constucted my House in the year of 2001 and I am permanent resident of Kudlu Village since 18 Years I am living in this house

5	Abbappa S/o Rajappa	Survey No-64, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Deed Biffurcation Letter for the year of 1997 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House in the year of 1976 and I am permanent resident of Kudlu Village since 23 Years I am living in this house
6	Yellappa	Survey No-64, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed Date: 05.05.1975 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House and I am permanent resident of Kudlu Village since 15 Years I am living in this house
7	Tigalara Venkatesh	Survey No-64, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed Date:04.10.2004 2) Kudlu Grama Panchayathi Tax Paid Certificate 3) BBMP Tax Paid Certificate 4) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House and I am permanent resident of Kudlu Village since 22 Years I am living in this house
8	V.Papanna	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Partition Deed As on 25.02.1968 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House and I am permanent resident of Kudlu Village since 51 Years I am living in this house I am living in this house
9	L.Muniraju	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House and I am permanent resident of Kudlu Village since 35Years I am living in this house
10	B.L.Aradya	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house
11	Ramamurthy	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Will Deed Dated on 07.08.2000	1) I have constrected my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house

12	Muniraju	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Will Deed Dated on 07.08.2000	1) I have constructed my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house
13	Charls	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of year 2004	1) I have constructed my House and I am permanent resident of Kudlu Village since 15 Years I am living in this house
14	Ramesh	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Bifercation Document (Palu Patti) as per 03.03.1989	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 30 Years I am living in this house
15	Suresh	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of as on 16.09.1980	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 39 Years I am living in this house
16	Tangavelu	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Documents of 1995	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 34 Years I am living in this house
17	K.N.Obala Reddy & Others	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of as on 06.06.1936 3) Building Licence Copy obtained from Kudlu Panchayathi on 05.01.1981	1) I have constructed my House and I am permanent resident of Kudlu Village for the Year of 1981 I am living in this house

18	Narayanappa	Narayanappa Building, Haralur Main Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents of Year 1987 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 32 Years I am living in this house
19	Anandappa	Anandappa Building, Haralur Main Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of as on 06.06.1936 3) Building Licence Copy obtained from Kudlu Panchayathi on 05.01.1981	1) I have constructed my House and I am permanent resident of Kudlu Village for the Year of 1981 I am living in this house
20	Gowamma W/o Ramareddy	Haralur Main Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Grant Letter of Date: 25.07.1942	1) I have constructed my House and I am permanent resident of Kudlu Village since 77 Years I am living in this house
21	Narayanareddy S/o Veerappa Reddy	Opp. Reliable Woods, Near Play Ground, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents in the of Year 2000 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 19Years I am living in this house
22	Krishnappa	Gundutopu, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents in the of Year 1985 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 34 Years I am living in this house
23	Mariyappa	Gundutopu, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents in the of Year 1985 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 34 Years I am living in this house
24	L.Muniraju	Gundutopu, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Partition Deed of 25.08.2000 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house

25	K.V.Narayareddy	Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed of 24.0.2002 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constrected my House and I am permanent resident of Kudlu Village since 17 Years I am living in this house
26	Narayanareddy	No-20, Haralurru Main Road, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sanction Plan obtained from BBMP bearing Lp No-1398/11-12. Date: 05.10.2012 2) Tax Paid Receipt 3) DC Conversion Copy No: SLN (AS) SH SR-212/11-12. Date: 15.02.2012	1) I have constrected my House and I am permanent resident of Kudlu Village. Since 07 Years I am living in this house
27	Srinivasareddy & Other	#86/1, 86/2, 86/3, Haralurru Main Road, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	ND Asseccents Apartment	not submitted.	-
28	Sheela Srinivas	#206/1, Birta Circle, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building (Super Market)	not submitted.	-

Revenue Inspector
Ward No-191(Singasandra)
BBMP

Assistant Revenue Officer
Begur Sub-Division
BBMP

Assistant Executive Engineer
Begur Sub-Division
BBMP

Executive Engineer
Bangalore (South) Division
BBMP

Joint Commissioner
Bommarahalli Zone
BBMP



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)



No. HZC/Bengaluru-Lakes/2020/139

February 11th, 2020

To,
The Commissioner,
Bruhat Bengaluru Mahanagara Palike
BBMP Main Office
N R Square, Bengaluru-560002

Sub: Study of Bengaluru lakes as per directives of Honorable High Court:
Kudlu Chikka Kere Lake Report – reg.

Ref: W.P. 38401/2014 C/w. W.P.No.11044/2018 dated 18.06.2019

Dear Sir,

With reference to the above mentioned subject, please find enclosed herewith the report of Kudlu Chikka Kere Lake.

Thanking you,

Yours faithfully,


(Shaik Basha)

डॉ. शेक बाशा
Dr. Shaik Basha
वैज्ञानिक तथा प्रमुख / Scientist & Head
सीएसआईआर-नीरी क्षेत्रीय केंद्र
CSIR-NEERI Zonal Centre
तारनाका, हैदराबाद / Tarnaka, Hyderabad-7



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)



Environmental Quality of Kudlu Chikka Kere Lake, Bengaluru

1.0 Introduction

Kudlu Chikka Kere, a developed lake, located south east of Bengaluru city falls under the Bommanhalli zone of BBMP (Bruhat Bengaluru Mahanagar Palike). It has a total area of 13 Acres and 15 Guntas out of which 2 Acres and 3.75 Guntas area has been encroached (Fig.1). The Lake is surrounded by thickly developed and developing Residential Layouts, temple on the western and southern side whereas the eastern side of the Lake is confined by Earthen Bund and the northern side is surrounded by a Metalled Road, which leads to Kudlu Road on south western side and Haraluru on the northern side. Coconut Plantation and a few Vacant Lands are also present on the western side of the Lake.

2.0 Lake Water Quality

To assess the lake water quality, water samples from the lake were collected from the periphery and centre of the lake at 30 cm below the surface and 30 cm above the bottom. A total of 4 water samples were collected and analyzed for various physico-chemical and biological parameters namely pH, total dissolved solids (TDS), total suspended solids (TSS), turbidity, dissolved oxygen (DO), biological oxygen demand (BOD), total organic content (TOC), nitrate, free ammonia, phosphate, total coliform and faecal coliform. The analytical results are presented in Table 1.

The pH of the lake water ranged from 8.2 to 9.1 indicating increased photo synthetic assimilation of dissolved inorganic carbon by planktons. The DO values varied in the range 1.6 - 6.6 mg/l. Low concentration of DO indicate increased biological activity in certain pockets of the lake. The presence of BOD concentration (16-17 mg/l) in lake water indicates decomposable matter in the lake. Ammonia was found to be in the range of BDL-1.68 mg/l. The lower values reveal utilization of ammonia nitrogen by phytoplankton and also due to the assimilation by phytoplankton and aquatic plants. The nitrate-nitrogen ranged from 1.1 to 24.3 mg/l and low nitrate concentration at some


डा. शक बाशा
Dr. Shaik Basha¹

वैज्ञानिक तथा प्रमुख / Scientist & Head



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)



pockets of the lake indicate utilization of nitrate by phytoplankton and periphyton. The presence of coliform organism indicates the possible sewage inflow into the lake. Based on the parameters analysed, the lake water falls under CLASS C of the Designated Best Use Classification System with respect to total coliforms and pH. However, the concentration of BOD (16-17 mg/l) in the lake water makes it unfit as a drinking water source even after conventional treatment and disinfection. In addition, the water quality index of the lake as determined indicates that the water is suitable for irrigation purposes.

Table 1: Water quality of Kudlu Chikka Kere lake - Physico-chemical and biological parameters

S.No.	Parameter	Concentration
1.	pH	8.2 – 9.1
2.	TDS	261 – 482
3.	TSS	22 – 60
4.	Turbidity	1.0 – 5.5
5.	DO	1.6 – 6.6
6.	BOD	16 – 17
7.	TOC	10.99 – 14.70
8.	NO ₃ ⁻	1.1 – 24.3
9.	NH ₃ -N	BDL – 1.68
10.	P-PO ₄	0.078 – 0.560
11.	TC	1340 – 1860
12.	FC	580 - 1320

*All units in mg/l except for pH, Turbidity (NTU), TC & FC(CFU/100ml)

2.1 Biological Parameters - Phytoplankton, Zooplankton and Benthos

The lake water samples were also analyzed for phytoplankton and zooplankton composition and abundance (Table 2). The phytoplankton genera of 6 to 17 were observed in the lake water samples. The most dominant species of phytoplankton observed in the lake include *Spirulina* (65.45%) followed by *Closterium* (12.62%). The SWDI values varied from 0.7861 to 2.6274, while the evenness ranged from 0.404 to 0.9274. The SWDI and evenness indices indicate the level of contamination in lake water is moderate to slightly high. The Palmer Pollution Index was estimated to be 18, which indicates moderate to high organic pollution in the lake.


डॉ. शैक बाशा
Dr. Shaik Basha 2
वैज्ञानिक तथा प्रमुख / Scientist & Head
सी.एस.आई.आर.-नीरी क्षेत्रीय केंद्र
CSIR-NEERI Zonal Centre
हैदराबाद, तेलंगाना, भारत
Tarnaka, Hyderabad-7



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)



About seven to nine groups of zooplanktons were observed in lake water. Copepod (62.21%) was the dominant group followed by Trombidiformes (11.98%) and Rotifer (10.11%). The SWDI values varied from 0.85 to 1.89, while the evenness indices ranged from 0.437 to 0.86. The ecological parameters based on zooplankton diversity indicate that the lake is polluted to the level of moderate to slightly high.

The diversity of benthic fauna in lake sediments was very low (Table 3). The group, Gastropod was the only abundant/ dominant group observed in the lake. The Gastropod group occupied at least 80% of the total observed organisms. The evenness of benthic community was observed to be 0.723 while SWDI was 0.50, indicating poor quality of lake water.

Table 2: Water/Sediment quality (Biological Parameters - Phytoplankton/Zooplankton/Benthos) of Kudlu Chikka Kere Lake

Parameters	Phytoplankton		Zooplankton		Benthos
Genus/ Group	<i>Actinastrum sp, Anabaena sp, Chlorella sp, Closterium sp, Crucigenia sp, Diatoma sp, Elakatothrix sp, Eudorina sp, Euglena sp, Fragilaria sp, Merismopedia sp, Microcystis sp, Nitzschia sp, Nodularia sp, Nostoc sp, Oedogonium sp, Pediastrum sp, Phacus sp, Rivularia sp, Scenedesmus sp, Spirogyra sp, Spirulina sp, Surirella sp</i>		Cladocera, Coleoptera, Copepod, Decapod, Diptera, Fish larva, Ostracod, Rotifer, Trombidiformes		Gastropod Tricoptera
No. of sample	3		2		1
Sample/ Range	Min.	Max.	1	2	
No. of Genus/ Groups	6	17	7	9	2
Abundance*	22000	760000	96600	32000	120
SWDI	0.7861	2.6274	0.8505	1.8904	0.5004
Evenness Index	0.404	0.9274	0.4371	0.8603	0.7219
Palmer Pollution Index	18: Probable high organic pollution				

*The units of abundance for phytoplankton, zooplankton and Benthos fauna are L⁻¹, per m³, and per m², respectively. The dominant Genus/ Group are indicated in bold.

Dr. Shaik Basha
वैज्ञानिक तथा प्रमुख / Scientist & Head
CSIR-NEERI Zonal Centre
Tarnaka, Hyderabad-7



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)



3.0 Lake Sediment Analysis

The lake sediments were analysed for specific parameters, viz., pH, electrical conductivity (EC), total nitrogen (TN), total phosphorus (TP), particle size distribution and texture. The analytical results are presented in Table 4.

The value of pH and EC of the lake sediment were found to be 7.52 and 0.102 mS/cm respectively. The pH value indicates that the sediment sample is slightly alkaline in nature. The nutrient parameters viz., total phosphorus (0.018%) and total nitrogen (0.28%) were found to be high. The sediment texture is observed to be loamy with fine sand (0.02-0.2 mm) dominating followed by clay (<0.002 mm) and silt (0.002 – 0.02 mm).

Table 4: Sediment Analysis of Kudlu Chikka Kere Lake

S.No	pH	EC (mS/cm)	TN (%)	TP(%)	
1	7.52	0.102	0.28	0.018	
Particle Size Distribution (%)					
	Coarse sand 0.2-2 mm	Fine sand 0.02 – 0.2 mm	Silt 0.002- 0.02 mm	Clay <.002 mm	Texture
2	1.61	70.04	10.49	17.86	Loam (L)

4.0 Conclusion

The Kudlu Chikka Kere lake water quality based on physic chemical and biological parameters, sediment assessment indicate that the lake water is fairly good for aquatic organisms. The lower values of nitrate and phosphorous indicate the uptake of nutrients by phyto-organisms. The water quality index indicates that the lake water is suitable for irrigation purpose.


डॉ. शक बाशा
Dr. Shaik Basha
वैज्ञानिक तथा प्रमुख / Scientist & Head
सीएसआईआर-नीरी क्षेत्रीय केंद्र
CSIR-NEERI Zonal Centre
तारनाका, हैदराबाद / Tarnaka, Hyderabad-7



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)

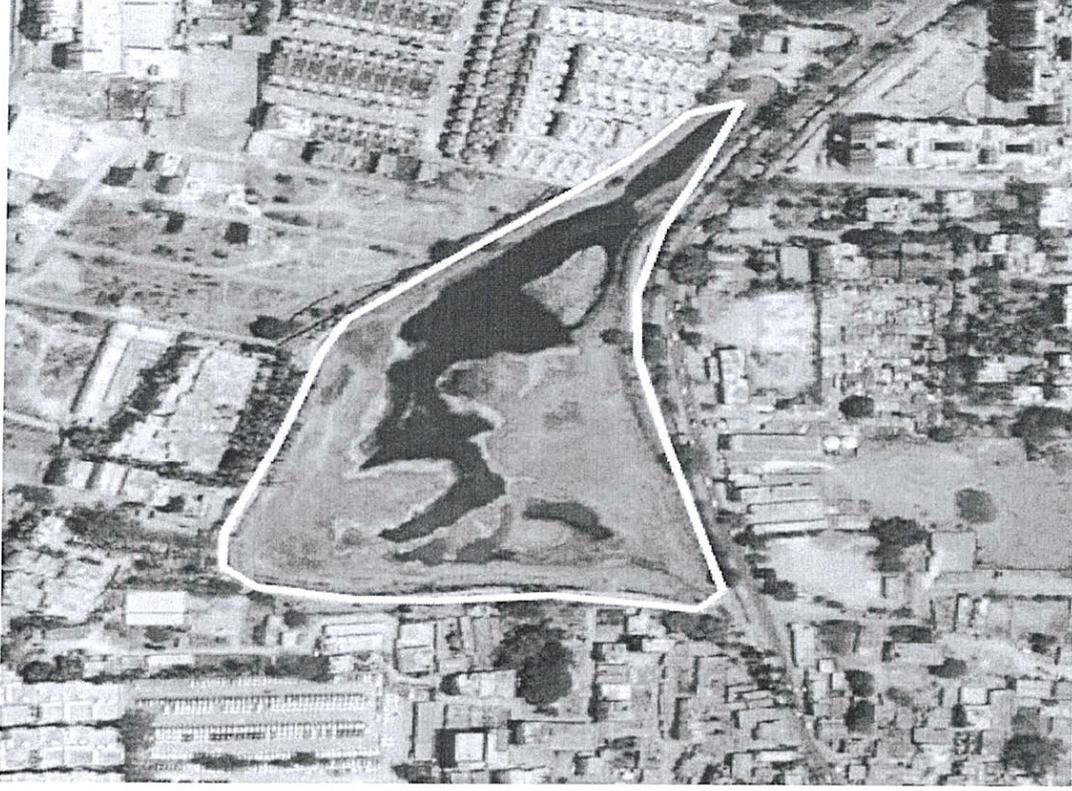


Fig 1: Google image of Kudlu Chikka Kere Lake


डॉ. शेक बाशा
Dr. Shaik Basha
वैज्ञानिक तथा प्रमुख / Scientist & Head
सीएसआईआर-नीरी क्षेत्रीय केंद्र
CSIR-NEERI Zonal Centre
तारनाका, हैदराबाद / Tarnaka, Hyderabad-7



सी.एस.आई.आर. - राष्ट्रीय पर्यावरण अभियांत्रिकी अनुसंधान संस्थान
CSIR-National Environmental Engineering Research Institute

(वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद / Council of Scientific & Industrial Research)

हैदराबाद क्षेत्रीय केंद्र / Hyderabad Zonal Centre

(वैज्ञानिक तथा औद्योगिक अनुसंधान विभाग, विज्ञान एवं प्रौद्योगिकी मंत्रालय, भारत सरकार के अंतर्गत स्वायत्त संगठन)

(Autonomous Organization under the Dept. of Scientific and Industrial Research, Ministry of Science & Technology, Govt. of India)

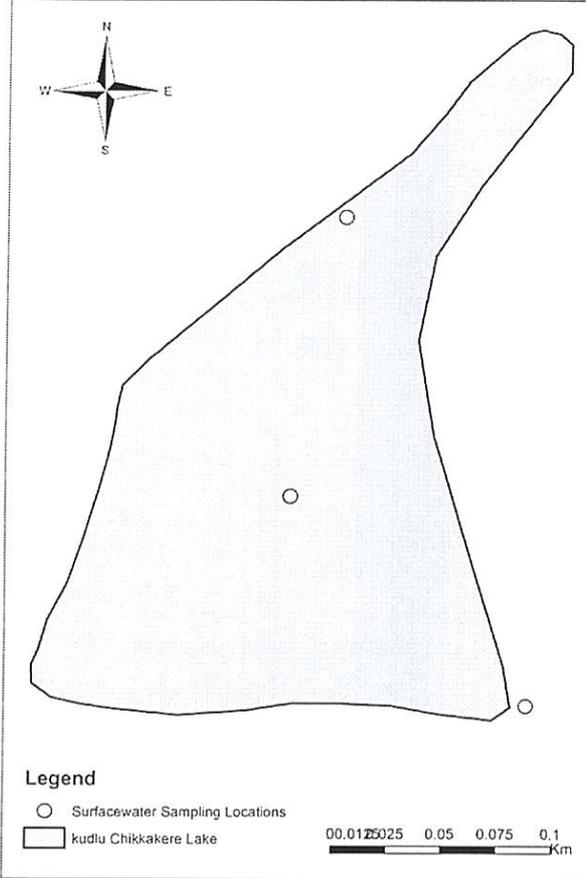


Fig 2: Image depicting the locations of the lake samples


डॉ. शक बाशा
Dr. Shaik Basha
वैज्ञानिक तथा प्रमुख / Scientist & Head
सीएसआईआर-नीरी क्षेत्रीय केंद्र
CSIR-NEERI Zonal Centre
तारनाका, हैदराबाद / Tarnaka, Hyderabad-7



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSW/PR/82/19-20

Dated: 17/01/2020

To,

Mowto.
Next To. Yellama Temple.
Kudlu Lake. Road
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.



Assistant Executive Engineer, SWM, Bengaluru South Division,
ಸಹಾಯಕ ಅರಣ್ಯಾಧಿಕಾರಿ, ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
ಕೆ.ಎ.ಸಿ. ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BS/PR/82/19-20

Dated: 17/01/2020

To,

Tippe Swamy .
Dipo. Road, Pho. 8861918617
Near Kudlu Chikka kere.
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020
Assistant Executive Engineer, SWM, Bengaluru South Division
ಉಪನಿರ್ದೇಶಕರು, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Guru Murthy. 8880884414.
63-12. Yellamma Temple Road.
Kudlu Bus Stop Road.
BANGLORE.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020

Assistant Executive Engineer,
Bengaluru South Division
ಸರ್ಕಾರದ ಕಾರ್ಯಾಲಯ ಅಧೀನದಲ್ಲಿ,
ಬೆಂಗಳೂರು, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Kumar . 9731632304 .
Yellamma Temple Road
Kudlu Bus Stop Road
BANGALORE .

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020

Assistant Executive Engineer, SWM, Bengaluru South Division
ಸಹಾಯಕ ಅಧ್ಯಕ್ಷಕಾರ್ಯದರ್ಶಿ, ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸ್ವಚ್ಛತೆ ವಿಭಾಗ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೆಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSL/PR/82/19-20

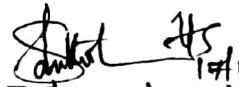
Dated: 17/01/2020

To,

Chandrika
9480424599
62, Kudlu, V.G.P. Layout
Bengaluru

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


17/01/2020
ಸಹಾಯಕ ಅಧ್ಯಕ್ಷಕಾರ್ಯದರ್ಶಿ,
Bengaluru South Division, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಜೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Muni Venkatesappa.
Ph. 9590818866.
572, Lakshmya Nivasa.
Near. V. G. P. Layout
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


17/01/2020
Assistant Executive Engineer, SWM, Bengaluru South Division
ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಧಿಕಾರಿ,
ಫ.ಆ.ವಿ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Mikka. 7019862102.
Yellamma Temple Road.
Kudlu Bus Stop Road.
BANGLORE.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

Assistant Executive Engineer, SWM, Bengaluru South Division
ಸಹಾಯಕ ಕಾರ್ಯದರ್ಶಿ, ಅಭಿಯಂತರರು,
ಉ.ಪ.ನಿ, ಬೆಂ.ವಸ್ತುನ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Venkatesh . : 99806208035
Yellamma Temple Road
Kudlu Bus Stop Road
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020

Assistant Executive Engineer, SWM,
Bengaluru South Division,
ಉಪಾಧ್ಯಕ್ಷ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSL/PR/82/19-20

Dated: 17/01/2020

To,

Kaveri 8194546662.
Rudhra bhungi Road
Near. Yellamma Temple.
Kudlu Bus Stop Road.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.



Assistant Executive Engineer, SWM, Bengaluru South Division
ಸಹಾಯಕ ಅಧ್ಯಕ್ಷಕಾರ್ಯದರ್ಶಿ, ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸ್ವಚ್ಛತೆ ವಿಭಾಗ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೆಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/82/19-20

Dated: 17/01/2020

To,

Parvathi
Rudra Shumi Road
Near. Yellamma Temple.
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


17/01/2020

ಸಹಾಯಕ ಕಾರ್ಯದರ್ಶಿ ಅಭಿಯಂತರರು,
Assistant Executive Engineer, SWM
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
Bengaluru South Division
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/82/19-20

Dated: 17/01/2020

To,

Vijaya Kumari
Rudra Bhumi Road
Near Yellamma Temple.
Bengalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


Assistant Executive Engineer, SWM,
Bengaluru South Division,
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ,
ಬಿ.ಎಂ.ಎ.ಸಿ. ಬಿ.ಎಂ.ಎ.ಸಿ. ವಿಭಾಗ
ಬಿ.ಎಂ.ಎ.ಸಿ. ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE

Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/82/19-20

Dated: 17/01/2020

To,

Manju . 9585165399.
Rudra Bhumi Road
Near Yellama Temple.
Bangalore

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020

Assistant Executive Engineer, SWM, Bengaluru South Division
ಸಹಾಯಕ ಅಧೀನಾಂಗಿಕ ಅಧಿಕಾರಿಗಳು,
ಫಲಾ.ನಿ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ

ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Lema. Keshwa . 9483204515
62, Keshwa. Enclave. Apt
V.G.P. LAYOUT
BANGALORE

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

 HS
17/01/2020

Assistant Executive Engineer, SWM,
Bengaluru South Division
ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧೀಕ್ಷಕರು,
ಉ.ಆ.ನಿ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೆಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE

Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/82/19-20

Dated: 17/01/2020

To,

Gopal Reddy.

೨೨. 8123450428

Kudlu. V.G.P. Layout

~~BAN-GLOBE~~

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020

Assistant Executive Engineer, SWM, Bengaluru South Division
ಸಹಾಯಕ ಅಧ್ಯಕ್ಷರ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE

Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSL/PR/82/19-20

Dated: 17/01/2020

To,

PAPANNA .
. 6872 . Yellamma Temple Road
Kudlu Bus STOP ROAD .
BANGLORE .

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

17/01/2020
ಸಹಾಯಕ ಸಾರ್ವಜನಿಕ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ,
Bengaluru South Division, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ

ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/28/19-20

Dated: 14/02/2020

To,

CHANDRIKA.

9480 424597.

#. 62, Kudlu. V. E. P. Layout
Ban Silo.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

Assistant Executive Engineer,
Bengaluru South Division

ಸಹಾಯಕ ಕಾರ್ಯದರ್ಶಿ ಅಭಿಯಂತರರು,
ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/128/19-20

Dated: 14/02/2020

To,

MONTO,
NEXT TO. Yellamma Temple.
Kudly Lake. Road
BANGLORE.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


Assistant Executive Engineer, SWM
Bengaluru South Division
ಸಹಾಯಕ ಕಾರ್ಯದರ್ಶಿ, ಸ್ವಚ್ಛತೆ ಮತ್ತು ಮಲಸಂಚಯನ ವಿಭಾಗ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/128/19-20

Dated: 14/02/2020

To,

PAPANNA .
. 68/2 Yellamma Temple Road.
Kudlu Pous Stop Road.
BANGALORE

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

Assistant Executive Engineer, SWM,
Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.
14/02/2020

Copy to

1. Joint Commissioner Bommanahalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanahalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/128 /19-20

Dated: 14/02/2020

To,

Tippe Swamy
Dipo. Road, Ph. 8861918617.
Near. Kudlu. Chikka Lake.
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

Assistant Executive Engineer, SWM
Bengaluru South Division
ಉಪಾಯುಕ್ತ ಕಾರ್ಯದರ್ಶಿ, ಸ್ವಚ್ಛತೆ ಮತ್ತು ಮಲಸಂಚಯನ ವಿಭಾಗ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೆಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/128/19-20

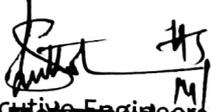
Dated: 14/02/2020

To,

Kumar. 9221632304.
Yellamma Temple Road.
Kudlu Bore Stop Road.
BANGALORE.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


Assistant Executive Engineer, SWM, Bengaluru South Division
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗದ ಸಹಾಯಕ ಅಧ್ಯಕ್ಷಕಾರ್ಯದರ್ಶಿ,
ಫ.ಆ.ನಿ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSM/PR/ /19-20
128

Dated: 14/02/2020

To,

Guru Murthy, 8880 884414
#. 63/2. Yellamma Temple Road
Kudlu Lake Stop Road.
BANGALORE.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

Assistant Executive Engineer, SWM,
Bengaluru South Division
ಸಹಾಯಕ ಅಧ್ಯಕ್ಷಕಾರ್ಯದರ್ಶಿ, ಸ್ವಚ್ಛತೆ ವಿಭಾಗ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೆಂಗಳೂರು ನಗರ ಪಾಲಿಕೆ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSO/PR/ /19-20
128

Dated: 14/02/2020

To,

Mikka . 7019862102.
Yellamma Temple Road.
Kudlu Bus Stop Road.
Ban Gore

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
Beguru Main Road, Bommanahalli.
14/02/2020
ಸಹಾಯಕ ಅಧ್ಯಕ್ಷನು, ಅಭಿಯಂತರರು,
ಫ.ತ್ಯಾ.ನಿ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

Dated: 14/02/2020

No.AEE/SWM/BSO/PR/19-20
28

To,

Venkatesh . 99806208075
Yellamma Temple. Road
Kudily Pous Stop Road
Paus Stop.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

14/02/2020

Assistant Executive Engineer, SWM
Bengaluru South Division

ಸಹಾಯಕ ಕಾರ್ಯಾಚಾರ್ಯ ಅಭಿಯಂತರರು,
ಆ.ತ್ಯ.ನಿ. ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE
Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSW/PR/ 128 /19-20

Dated: 14/02/2020

To,

Kaveri . 8198546662.
Rudhla. Bhumi Road.
Near Yellamma Temple
Kudlu Bus Stop Road

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.

Assistant Executive Engineer, SWM,
Bengaluru South Division

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.



BRUHAT BANGALORE MAHANAGARA PALIKE

Office of Assistant Executive Engineer, SWM, Bengaluru South Division, CMC Building,
2nd Floor, Beguru Main Road, Bommanahalli.

No.AEE/SWM/BSD/PR/128/19-20

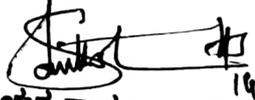
Dated: 14/02/2020

To,

Pelinathi
Rudhra bhumi Road
Near. Yellamma Temple
Bangalore.

**Public Notice prohibiting dumping/throwing of garbage
in and around ChikkaKudlu lake**

It is hereby brought to the notice that under Rule 4(2) of SWM Rules, 2016, no waste generator shall throw, burn or bury the solid waste generated by him, on street, open public spaces outside his premises or in the drains or water bodies. Strict action shall be initiated against all violators of these Rules including levy of penalty as per directives of National Green Tribunal and provisions under Karnataka Municipal Corporations Act, 1976 and amendments thereof.


14/02/2020
ಸಹಾಯಕ ಕಾರ್ಯದರ್ಶಿ, ಅಭಿಯಂತರರು,
Assistant Executive Engineer,
Bengaluru South Division
ಪ.ಶ್ಯ.ನಿ, ಬೆಂ.ದಕ್ಷಿಣ ವಿಭಾಗ
ಬೊಮ್ಮನಹಳ್ಳಿ ವಲಯ

Copy to

1. Joint Commissioner Bommanhalli Zone for your kind information.
2. Superintendent Engineer SWM Bommanhalli Zone for your kind information.
3. Office copy.










ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸಂಸ್ಥೆ
ಭೂಮಿ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಮನುಷ್ಯರ ಸಂರಕ್ಷಣೆ
 ಸರ್ಕಾರಿ ಸಂಸ್ಥೆ

ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ

ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ

ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ

ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ

ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಸಂಸ್ಥೆ : 500 ಕ್ಲೋರಿನ್ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ